

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 42

**IA 522/2020 IN C.P.(IB)903/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **Stressed Assets Stabilization Fund**  
**V/s**  
**Krystal Stone Exports Ltd**

*Appearance (via video-conference):*

For Applicant : None present  
For Respondent : Adv. shashank deo sudhi

Section 60(5),7 of the IBC, 2016

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**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 11.01.2023

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)